

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/46(CHE)/2024

NAME OF THE PETITIONER : Srinivasamoorthy Vimala & Anr

NAME OF THE RESPONDENT(S) : Sripathy Associates Pvt Ltd & 7 Ors

UNDER SECTION : Sec 213,241 & 242 of CA, 2013

ORDER

Ld. Sr. Counsel Mr. R. Sankaranarayanan for the Petitioner. Ld. Counsel Mr. T.K. Bhaskar for R1 and R2. Ld. Sr. Counsel Mr. P.H. ArvindhPandian for R3, R7 and R8.

Case heard.

The Counsel for the Petitioner sought inspection of books of accounts of the company in order to understand the nature of certain financial transactions. The Counsel for the Respondent have no objections for the inspection. Respondent No.1 and 2 are directed to provide access to the Petitioner to inspect the accounts of the company along with the Chartered accountant on 15.05.2024. The Respondent company is directed to extend all the assistance and help to complete the inspection.

Let the pleadings be complete.

List the matter on **03.07.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk